

in Parliament" is being broadcast
.... (Interruption).

Shri C. R. Pattabhi Raman: I will have to have notice; but it is a feature of the daily broadcast
.... (Interruption).

Mr. Speaker: There are some hon. Members who feel that Shri Kachhavaia's question might be answered, though it is not relevant and I am not allowing it. . . (Interruption)

श्री हुकम चन्द कच्छवाय : मैं अपने प्रश्न का उत्तर चाहता हूँ ।

अध्यक्ष महोदय : आप के चाहने की बात नहीं है । आप बतलाइये कि आप का सवाल क्या है ।

श्री हुकम चन्द कच्छवाय : मेरा सवाल यह है कि अंग्रेजी समाचारपत्र के एक बहुत बड़े पत्रकार हैं क्या उन्होंने टेलिविजन से यह प्रसारित किया था कि सुरक्षा परिषद में घुट्टो के बयान के बाद जो हमारे मंत्री वहाँ से उठ कर चले प्राये यह गलती की है, यह उन्होंने बहुत बुरा किया है । क्या यह भारत के विरुद्ध नहीं है ?

अध्यक्ष महोदय : पत्रकार ने कहा कि बुरा किया

श्री प्रकाशवीर शास्त्री : माननीय सदस्य का कहना यह है कि क्या अपने टेलिविजन से किसी ऐसी बात का प्रसारण होना चाहिये कि भारत के विदेश मंत्री को सुरक्षा परिषद की बैठक से उठ कर नहीं चले जाना चाहिये था । भारत के टेलिविजन से ऐसा कार्यक्रम प्रसारित किया जाये यह हमारे लिये अपमानजनक है ।

सूचना और प्रसारण मंत्री (श्रीमती इंदिरा गांधी) : इस पर सदन में बहस हो चुकी है । यह सवाल पूछा गया था और जवाब भी दे दिया गया है । कुछ यह चर्चा की कि इस में दो अलग अलग विचार प्रकट किये गये थे और एक तीसरे जो माइरेटर थे

उन्होंने दोनों को जनता के सामने रखा । उसका जो अन्तिम अंतर था वह यह नहीं था कि यह बात खराब हुई है ।

श्री प्रकाशवीर शास्त्री : अंतर तो किसी ने नहीं पूछा है ।

Indian High Commission in Pakistan

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*659. **Shri P. K. Deo:**
Shri Kapur Singh:
Shri Solanki:
Shri Narasimha Reddy:
Shri Hukam Chand
Kachhavaia:
Shri D. D. Puri:
Shri Oakar Lal Berwa:
Shri D. C. Sharma:
Shri C. K. Bhattacharyya:
Shri Shree Narayan Das:
Shri Himatsingka:
Shri Rameshwar Tantia:
Shri P. C. Borooah:

Will the Minister of External Affairs be pleased to state:

(a) whether India is considering to reduce the size of its High Commission in Pakistan; and

(b) if so, the details thereof?

The Minister of External Affairs (Shri Swaran Singh): (a) The Government of India have already reduced the size of the Indian High Commission in Pakistan.

(b) 120 officials have so far been repatriated to India, along with their families.

Shri P. K. Deo: May I know if this repatriation has taken place in East Pakistan also?

Shri Swaran Singh: These 120 officials have all come from Karachi. There is some proposal for repatriating some of the members of the staff in East Pakistan also; but, so far as my information goes, I think, it has not yet materialised.

Shri P. K. Deo: May I know if there has been repatriation from India to Pakistani officials?

Shri Swaran Singh: Yes, Sir; repatriation has taken place of some of the members of the Pakistan High Commission.

Shri Kapur Singh: Have the Government carefully and objectively examined this question as to whether it is in India's own interest to reduce the size of our High Commission in Pakistan; if so, with what results?

Shri Swaran Singh: All the relevant factors were taken into consideration. The Prime Minister made a statement on the floor of the House mentioning the reasons that compelled the Government of India to recall our High Commissioner and also to reduce the size of the staff of our High Commission in Karachi. The House would, no doubt, be aware that on the Pakistan side very inhuman treatment was meted out to the members of our High Commission and we lodged a protest which was summarily rejected. We had no option but to lodge a strong protest asking for an apology and assurance that the normal diplomatic privilege would be available and in the absence of such an assurance we had no option but to take this action.

Shri Kapur Singh: My question has not been answered.

Mr. Speaker: There has been a long reply.

Shri Kapur Singh: A long reply does not necessarily answer the question; it mostly evades the question.

Mr. Speaker: I am satisfied that it has been answered.

श्री वृक्रम चन्द कछवाय : मैं यह जानना चाहता हूँ कि अभी हमारे कितने घोर लोग वहाँ रह गये हैं और सब को कब तक बुलाने का विचार है ?

श्री स्वर्ण सिंह : सब को बुलाने का तो अभी विचार नहीं है। 120 के करीब आ गये हैं और मेरा ख्याल है कि 110 के करीब और हैं।

Shri Nath Pal: In view of the statement made by the Prime Minister and by the Foreign Minister and what we know from the reports in the press about the inhuman treatment meted out to Indian staff defying all tenets of diplomacy and international decency, may I know whether the Prime Minister will take up this issue with the Pakistan President, when he meets him in Tashkent, that we may not only have to reduce the staff but may consider whether we should have a diplomatic mission in Karachi if this is the kind of treatment that is to be meted out to India's accredited representatives?

The Prime Minister and Minister of Atomic Energy (Shri Lal Bahadur Shastri): I cannot reply to this question at present. But suppose—I do not know—he makes another proposal that we should restore our diplomatic relations and we should have again the High Commissions posted in both the countries. If he comes up with that proposal, I shall have to consider everything in that context.

Shri Nath Pal: Will he be seeking guarantees or not? What is the use of restoring diplomatic relations? Supposing this question comes up, will he be seeking guarantees or not?

Mr. Speaker: That is a hypothetical question.

Shri Nath Pal: It is not a hypothetical question. It is bound to come...

Mr. Speaker: How can the Prime Minister tell at this moment as to when one question comes up, what he would answer there? **Shri D. C. Sharma.**

Shri Nath Pal: This was the original question.

Shri D. C. Sharma: It has been stated by the External Affairs Ministry that 120 persons have been repatriated. May I know what sin the other 110 members have committed in this life or in their previous life that they are allowed to be subjected to inhuman harassment, unprecedented in the

history of any country, in Pakistan and, if so, what efforts the Government are going to make to see to it that their lives do not become a series of persecutions and a series of oppressions in that country?

Shri Kapur Singh: Ungrammatical English.

Shri Swaran Singh: There is no question of sin....

Mr. Speaker: I am not here to judge whether it is grammatical or not. But there is one thing that this is not a subject that is within the special knowledge of this Government as to whether they have committed any wrong or sin in the other world.

Shri Swaran Singh: After the ceasefire..... (Interruption).

Shri D. C. Sharma: I think you should stop him from making such observations. I know what English he knows and I also know what he is.

Mr. Speaker: Order, order. He need not go any further. I would request hon. Members not to enter into these controversies as to whether the English is grammatical or not. I have said so many times that I am not a judge.... (Interruption).

Shri D. C. Sharma: I would like to have an arbitrator from any country and let him ask him to speak English for five minutes. This gentleman speaks English in a Punjabi accent... (Interruption).

Mr. Speaker: Order, order.

Shri Kapur Singh: Mr. Speaker, Sir....

Mr. Speaker: He may kindly sit down. Why should he continue this controversy? I am not going to enter into this controversy as to whether the English spoken is correct or not, whether it is Queen's English or not and so on.

The Members should try to understand each other.

Shri D. C. Sharma: I understand him very well.

Shri Kapur Singh: May I make a submission on what you have said just now? (Interruption) I do not want to comment on what my hon. friend Mr. Sharma has said.

Shri Swaran Singh: I have understood what he wanted to know.... (Interruption).

Mr. Speaker: Order, order. There ought to be some end to this controversy. (Interruptions).

Order, order. I have passed on to the next member.

Shri D. C. Sharma rose—

Mr. Speaker: If the hon. member sits down, I shall look into it; if he does not, then I will not.

Shri C. K. Bhattacharyya: Will hon. Minister kindly state whether proper care has been taken of the staff of our Deputy High Commission in Dacca and under any arrangement, the staff of the Deputy High Commissions' office in Calcutta, of Pakistan, are being sent away to Pakistan?

Shri Swaran Singh: We have not asked for any of the members of the Pakistan Deputy High Commission in Calcutta to be sent away nor has Pakistan asked us to bring back the members of our staff. This is an action which has been taken by the two Governments on either side. They have withdrawn a part of their staff. In Dacca, conditions have been difficult but not so bad; still there are some proposals to reduce the size of our staff there.

Mr. Speaker: Shri D. C. Sharma may now put his question briefly.

Shri D. C. Sharma: I wanted to know from the hon. Minister of External Affairs what protection they have given to those Indians—about a hundred of them—who are still there and whether any assurance has been given that they will not be oppressed by the Pakistan authorities?

Shri Swaran Singh: After the Ceasefire and sometime thereafter, the harassment which was meted out to the members of our staff at the time of the conflict has very considerably reduced and there is no great danger at the present moment to their lives.

Several hon. Members rose—

Mr. Speaker: I will not call the members who try to catch me by the ears. Shri Prakash Vir Shastri.

श्री प्रकाशवीर शास्त्री : श्रीमन्, जैसा विदेश मंत्री जी ने अभी कहा कि जब तक पाकिस्तान सरकार अपने इस दुर्व्यवहार के प्रति क्षमा नहीं मांगेगी तब तक हमारा अपने हाई कमिश्नर को या उनके साथियों को जिनको हम ने बुला लिया है, पाकिस्तान भेजने का इरादा नहीं है, तो मैं वित्त मंत्री जी से पूछना चाहता हूँ कि यह डेडलाक कब तक जारी रहेगा, इधर या उधर कब तक निर्णय हो जायगा ।

श्री स्वर्ण सिंह : इसका तो जवाब देना कठिन है ।

श्री बूटा सिंह : जैसा कि हाल ही में हमारे दूतावास के कर्मचारियों के साथ बारहाना सलूक पाकिस्तान ने किया है उसको मद्देनजर रखते हुए मैं यह जानना चाहता हूँ कि हमारे प्रधान मंत्री जी ने अपने मित्र देशों के साथ कोई ऐसा विचार विनिमय किया है कि ऐसी हालत में जबकि हमें यह दूतावास बन्द करने पड़ जायें, तो उनका मदद या सहायता मिल सकेगी हमारे काम को जारी रखने के लिए ?

श्री स्वर्ण सिंह : कोई जरूरत नहीं किसी को सहायता लेने को क्योंकि अभी हमारे हाई कमिश्नर का काफी स्टाफ वहाँ काम करता है और अगर बिलकुल रिफ्टा टूट जाय सब किसी से मदद ली जाती है । वैसे मदद लेने की कोई जरूरत नहीं है ।

2100 (A) LSD—2.

श्री बड़े : आप ने कहा कि भारतीय दूतावास के काफी लोगों को बुला लिया है, 125 लोग वहाँ हैं । लेकिन भारतीय नागरिक वहाँ कितने नजरबन्द हैं, इसकी फोटो फिगर आपके पास है ?

श्री स्वर्ण सिंह : इसके लिए भ्रसाहिदा नोटिस दिया जाय तो बता सकता हूँ ।

Shri Shinkre: Have the Government come across the campaign of vilification that Pakistan has started about ill-treatment of Pakistani nationals in India and, if so, may I know what measures Government have taken to show to the world that Pakistan is doing this campaign baselessly and only to cover their ill-treatment of Indians in Pakistan?

Shri Swaran Singh: The hon. member is quite right. Pakistan has, in their reply to our notes of protest, made unfounded allegations about the supposed ill-treatment of the members of the Pakistani High Commission in India. No one is misled by that propaganda and we have acquainted all the countries about the real facts of the situation.

12.00 hrs.

Mr. Speaker: We will now take up the Calling Attention Notice. Shri Indrajit Gupta.

Shri Kapur Singh: Before you take up any other item I may be permitted to make a submission on the direction which you have just now given us and which is binding on the House with regard to the proceedings. You have just now directed that, in future, no intervention should be made with regard to the language spoken by an hon. Member. Sir, your direction is binding on us. But there are two kinds of interventions. One intervention might be for the purpose of maintaining the purity of the language. I quite agree that it may be unnecessary and it will not be meeting with your approval to make that kind of intervention. But there might also

be an intervention with a view to point out that the sentence just spoken on the ground of it being ungrammatical, is likely to give rise to two different meanings. In that case, I think, the intervention should not only be permissible but should be welcome.

Mr. Speaker: That should be for the Minister to decide. If he feels... (Interruptions) Order, order. If he has any doubt about the actual meaning of the sentence that is spoken, he can point out that there are two different interpretations and which one the member wants. If the Minister is unaware of it... (Interruptions)

श्री रामेश्वरानन्द : अध्यक्ष महोदय, ...

अध्यक्ष महोदय : स्वामी जी, इन अंग्रेजी की गलतियों से आप को क्या मतलब ?

श्री रामेश्वरानन्द : मेरा निवेदन तो सुन लें ।

अध्यक्ष महोदय : आप बैठ जाइए, रहने दीजिये ।

श्री रामेश्वरानन्द : मैं बैठ जाऊंगा, लेकिन मेरा निवेदन सुन लें ।

अध्यक्ष महोदय : क्या निवेदन है ?

श्री रामेश्वरानन्द : मेरा निवेदन यह है कि अंग्रेज तो चले गये इस देश से पर अंग्रेजी रह रही है । यहां जो भिन्न भिन्न प्रान्तों से लोग आते हैं वे सभी विशुद्ध अंग्रेजी नहीं बोल सकते । यदि इसको रखना ही है तो मेरा विचार है कि बिलायत से मास्टर बुलवा कर इन को सिखाया जाय ।

श्री सुरेश नाथ द्विवेदी : डी० सी० शर्मा को नियुक्त किया जाये ।

Shri H. N. Mukerjee: Shri Kapur Singh has taken upon himself the task of repairing the damage that is being caused to the English language. I am reminded of a motor repair shop very near Delhi where there is a poster which says "Repairers will be executed".

WRITTEN ANSWERS

Defence Team to U.S.A.

*657. **Shri S. M. Banerjee:** Will the Minister of Defence be pleased to state:

(a) whether the team of Defence experts which was sent to U.S.A. has since returned to India;

(b) if so, the outcome of their visit;

(c) whether some definite assurances have been given by U.S.A.; and

(d) if so, what are those assurances?

The Minister of Defence Production in the Ministry of Defence (Shri A. M. Thomas): (a) to (d). The late Shri S. J. Shahaney, D.G.O.F., visited U.S.A. in June/July, 1965, for discussions with U.S. authorities in connection with the procurement of plant and machinery for Ordnance Factories under the U.S. Military Credit Sales Programme. Arrangements for supply of plant and machinery were finalised during the discussion. The programme has, however, been suspended by U.S. Government since September, 1965.

Indian High Commission in Karachi

*660. **Shri Solanki:**

Shri Kapur Singh:

Shri P. K. Deo:

Shri Narasimha Reddy:

Shrimati Maimoona Sukan:

Shri Yashpal Singh:

Shri Kajrolkar:

Shri Hukam Chand

Kachhavaia:

Shri D. D. Puri:

Shri E. Barua:

Will the Minister of External Affairs be pleased to state:

(a) whether India had requested some Western countries to look after the interests of the Indian High Commission in Karachi during the Indo-Pakistan hostilities;